COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 758 OF 2018

Dated: 26th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ahill Apparel Exports (P) Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant (s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

<u>ORDER</u>

Issue notice to the Respondents on maintainability, returnable on 25.04.2018. Dasti, in addition is permitted.

List the matter on 25.04.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Pr/kt